

By E-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NO.HC.VII-314/1993/1008/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Imtiaz Ali,
Special Judge, CBI, Assam
Additional Court No.II,
Chandmari, Guwahati-3.

Dated Guwahati, the 26th February 2019.

Sub:- **Casual Leave with station leave permission.**

Ref:- Your letter No. SPL/CBI/Addl-II/125-2018/106 dtd. 25.02.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer Casual Leave for 2 (two) days on 05.03.2019 and 06.03.2019 along with station leave permission from the morning of 03.03.2019 till the evening of 06.03.2019, has been ~~granted/rejected~~ granted.

The Special Judge, CBI, Addl. Court No. I, Guwahati and in her absence the Special Judge, CBI, Addl. Court No. III, Guwahati shall remain in-charge of your Court and Office during your absence on leave.

Yours faithfully,

Sd/-

JOINT REGISTRAR (VIGILANCE)

1011

Memo NO.HC.VII-314/93/1009-A, dated 26.02.19

Copy to:

1. The Special Judge, CBI, Addl. Court No. I, Chandmari, Guwahati.
2. The Special Judge, CBI, Addl. Court No. III, Chandmari, Guwahati.
3. The Systems Analyst, Gauhati High Court.

JOINT REGISTRAR (VIGILANCE)

Rdas